

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2282  
ANSWERED ON:05.12.2014  
BANK CASH VAN ATMS SECURITY  
Dhotre Shri Sanjay Shamrao;Mahtab Shri Bhartruhari

**Will the Minister of FINANCE be pleased to state:**

- (a) whether there has been an increase in the incidents of robberies from banks/cash vans/Automated Teller Machines (ATMs) in various parts of the country;
- (b) if so, the details thereof during each of the last three years and the current year, State/UT-wise and the amount looted therefrom during the said period along with the manner in which the banks refunded the money of the customers in such cases;
- (c) whether the Reserve Bank of India (RBI) has issued any guidelines to the banks in this regard; and
- (d) if so, the details thereof, along with the steps taken / proposed to be taken by the Government/RBI to strengthen the security in the banks/cash vans/ATMs to prevent such incidents in future?

**Answer**

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY)

(a) to (d) : No, Sir. State/UT-wise detail of the robberies reported by banks to Reserve Bank of India (RBI) during the last three years and the current year are given in Annex.

Banks have been advised from time to time to enhance security arrangements at their branches and ATMs. These include coverage of ATM sites by CCTVs and ensuring adequate training of security staff posted at ATMs. Banks have also been advised to review and strengthen the security arrangements in their branches/ATMs, to deal with instances of robberies etc. and for dealing with risk perceptions emerging from such incident.

RBI issues the Master Circular on "Frauds-Classification and Reporting" every year in the month of July (latest Master Circular DBS.CO.CFMC.BC.No.1/23.04.001 dated July 01, 2014) advising all the banks for timely reporting of robberies from banks /cash vans/ ATMs. On receipt of reports from banks pertaining to thefts, burglary, dacoity and bank robberies, RBI scrutinizes various aspects of the case reported and thereafter the respective banks are advised to take appropriate action.